(J.H.C. Sch. 1-7)

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From:

Jitendra Prasad Singh, Registrar (Administration), High Court of Jharkhand Ranchi

File No. XXII(6)/1/2	2018-19/Apptt
Letter No	/Apptt
Dated:	

To,

- 1. Sri Manoj Kumar Sharma, J.M.-cum-Additional Civil Judge(Jr. Div.)-cum- Judge Incharge, Jamshedpur,
- 2. Sri Arjun Saw, Railway Judicial Magistrate, Dhanbad,
- 3. Sri Abhishek Prasad, J.M.-cum- Judge Incharge, Ranchi,
- 4. Sri Manoranjan Kumar No.-III, Railway Judicial Magistrate, Sahibganj,
- 5. Sri Manoj Kumar Prajapati, Railway Judicial Magistrate, Deoghar (Madhupur),
- 6. Sri Abhishek Kumar, Railway Judicial Magistrate, Ranchi,
- 7. Sri Vishal Gaurav, Civil Judge (Jr. Div.)-cum-J.M., Ranchi,
- 8. Sri Sanjit Kumar Chandra, J.M.-cum-Addl. Civil Judge (Jr.Div.), Bokaro, (Bermo at Tenughat),
- 9. Miss Rajshree Aparna Kujur, Civil Judge (Jr. Div.), Dhanbad,
- 10. Sri Kamal Ranjan, J.M.-cum-Judge Incharge, Deoghar,
- 11. Sri Milan Kumar, Addl Civil Judge (Jr. Div.), Bokaro,
- 12. Miss Seema Kumari Minz, Addl. Civil Judge (Jr. Div.), Bokaro,
- 13. Sri Sharat Nishikant Kujur, Addl. Civil Judge(Jr. Div.), Bokaro (Bermo at Tenughat),
- 14. Sri Shivam Chaurasia, Addl Civil Judge (Jr. Div.), Chaibasa, West Singhbhum,
- 15. Sri Ravi Shanker Pandey, Addl. Civil Judge (Jr. Div.), Chatra,
- 16. Md. Safdar Ali Naiyar, J.M.-cum-Addl. Civil Judge(Jr. Div.)-cum- Judge I/c, Daltonganj, Palamu,
- 17. Sri Deepak Kumar, Addl. Civil Judge(Jr. Div.), Daltonganj, Palamu,
- 18. Sri Bikarnt Ranjan, Railway Judicial Magistrate, Daltonganj, Palamu,
- 19. Miss Tanvee, Addl. Civil Judge(Jr. Div.), Deoghar,
- 20. Miss Anamika Kisku, Addl. Civil Judge(Jr. Div.), Deoghar,
- 21. Sri Ajay Bishu Minz, Addl. Civil Judge(Jr. Div.), Deoghar,
- 22. Sri Gautam Gobinda, Addl. Civil Judge(Jr. Div.), Madhupur, Deoghar,
- 23. Sri Narendra Kumar, Addl. Civil Judge(Jr. Div.), Madhupur, Deoghar,
- 24. Miss. Tabinda Khan, Addl. Civil Judge (Jr. Div.), Dhanbad,
- 25. Miss Swati Vijay Upadhyay, Addl. Civil Judge (Jr. Div.), Dhanbad,
- 26. Sri Gaurav Khurana, Addl. Civil Judge (Jr. Div.), Dhanbad,
- 27. Miss Sangita, Addl. Civil Judge (Jr. Div.), Dhanbad,
- 28. Miss Veena Kumari, Addl. Civil Judge(Jr. Div.), Dhanbad,
- 29. Sri Bankim Chandra Chatterjee, Addl. Civil Judge(Jr. Div.), Dumka,
- 30. Sri Vishal Majhee, Addl. Civil Judge(Jr. Div.), Garhwa,
- 31. Md. Zaved Khan, Addl. Civil Judge(Jr. Div.), Garhwa,
- 32. Sri Ram Kumar Lal Gupta, Addl. Civil Judge(Jr. Div.), Garhwa,
- 33. Sri Nishi Kant, Addl. Civil Judge(Jr. Div.), Giridih,
- 34. Sri Ravi Choudhary, Addl. Civil Judge (Jr. Div.), Giridih,
- 35. Miss Kanchan Jashmeen Toppo, Addl. Civil Judge (Jr. Div.), Hazaribagh,
- 36. Miss Darshna, Addl. Civil Judge (Jr. Div.), Jamshedpur,
- 37. Sri Shivendu Dwivedi, Addl. Civil Judge(Jr. Div.), Jamshedpur,
- 38. Miss Angelina John, Addl Civil Judge (Jr. Div.), Jamshedpur,
- 39. Sri Abhinav, Addl. Civil Judge(Jr. Div.), Jamshedpur,
- 40. Miss Arpana Kumari, Addl. Civil Judge(Jr.Div.), Jamshedpur,
- 41. Miss Rupa Bandana Kiro, Addl. Civil Judge(Jr. Div.), Jamshedpur,
- 42. Miss Pooja, Addl. Civil Judge(Jr. Div.), Koderma,
- 43. Sri Kamlesh Behra, Addl. Civil Judge(Jr. Div.), Koderma,

- 44. Sri Rakesh Ranjan, Addl. Civil Judge(Jr. Div.), Pakur,
- 45. Sri Rakesh Raushan, Addl. Civil Judge (Jr. Div.), Ramgarh,
- 46. Sri Kumar Vipul, Addl. Civil Judge(Jr. Div.), Ranchi,
- 47. Sri Parmanand Upadhyay, Addl. Civil Judge(Jr. Div.), Ranchi,
- 48. Sri Manish Kumar Singh, Addl. Civil Judge(Jr. Div.), Ranchi and
- 49. Miss Kavitanjali Toppo, Addl. Civil Judge(Jr. Div.), Ranchi.

Sub: - Nomination for attending two days Refresher Training Course (R-7) on "Criminal Trial" scheduled to be held on 09th and 10th June, 2018 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending two days Refresher Training Course (R-7) on "Criminal Trial" scheduled to be held on 09th and 10th June, 2018 at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 09.06.2018 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid course.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 08th June till the evening of 10th June, 2018.

Yours faithfully, Sd/- **J. P. Singh** Registrar (Administration)

Memo No. _______/Apptt.

Dated, Ranchi, the 17.05.18

Copy forwarded to all the Principal District & Sessions Judges including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 1098/JAJ dated 05.05.2018 / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

Registrar (Administration)